

IN THE INCOME TAX APPELLATE TRIBUNAL "G" BENCH, MUMBAI

**BEFORE S/SHRI B. R. BASKARAN, ACCOUNTANT MEMBER
AND AMARJIT SINGH, JUDICIAL MEMBER**

**आयकरअपीलसं/ I.T.A. Nos.2229/Mum/2016& 1966/M/2017
(निर्धारणवर्ष / Assessment Years: 2004-05 & 2006-07)**

Goregaon Sports Club Link Road, Malad (West), Mumbai-400064.	बनाम/ Vs.	Asst. Director of Income Tax (E)-II (1), Mumbai 5 th Floor, Piramal Chamber, Lalbaug, Mumbai-400012.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. :AAATG0279P		
(अपीलार्थी/ Appellant)	..	(प्रत्यर्थी / Respondent)

Assessee by:	ShriHaresh P. Shah
Department by:	Shri V. Vidhyadhar (DR)

सुनवाईकीतारीख / Date of Hearing: 27.06.2018

घोषणाकीतारीख /Date of Pronouncement: 27.06.2018

आदेश / ORDER

PER AMARJIT SINGH, JM:

This is an appeals filed by the assessee against the different order passed by the Commissioner of Income Tax (Appeals), 1Mumbai [hereinafter referred to as the "CIT(A)"] relevant to the A.Ys. 2004-05 & 2006-07.

2. The assessee has moved an application to withdraw the present appeals to which the learned DR has no objection. Therefore, in view of the said circumstances the appeals filed by the assessee are hereby ordered to be dismissed as withdrawn.

3. In the result, the appeals of the assessee are dismissed.

Order pronounced in the open court on 27.06.2018.

Sd/-

Sd/-

(B. R. BASKARAN)

(AMARJIT SINGH)

लेखासदस्य / ACCOUNTANT MEMBER

न्यायिकसदस्य/JUDICIAL MEMBER

मुंबई Mumbai; दिनांकDated : 27.06.2018.

VJAY

ITA. NO. 1966/M/2017
& 2220/M/2016
A.Y. 2004-05& 2006-07

आदेशकीप्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent.
3. आयकरआयुक्त (अपील) / The CIT(A)-
4. आयकरआयुक्त/ CIT
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापितप्रति //True Copy//

उप/सहायकपंजीकार

(Dy./Asstt.Registrar)

आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai